

Comments received from the stakeholders towards the Consultation paper on “Regulatory Framework for OTT services”

Because of the large number of comments received and for easy viewership, the comments are divided into three blocks – Comments from the Service Providers; Comments from the Service Providers’ Association and Comments from other Stakeholders (this includes individuals, organisations, consulting firms etc.)

While the links for the first two blocks will provide access to the comments from the respective stakeholders, the comments from the third block (from other stakeholders) have been sorted date-wise for easy access. (The stakeholders could easily search, through keywords, any individual comments by pressing “Ctrl+F” in the respective *html* page)

[The page is being updated as and when the comments of the stakeholders for the particular date have been compiled.]

While sending your counter comments to advqos@traf.gov.in, please include ‘**counter comments**’ in the subject of the email.

1. [Comments from the Service Providers](#)
2. [Comments from the Service Providers Association](#)
3. [Comments from other Stakeholders](#)